

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: January 12, 2007**

**No. 10 / DR(S)/2007**

Sri **Ram Achal Yadav**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Shambhoo Saran Gupta.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Deoria against the special court created for trying cases under the said Act.

**No. 11 / DR(S)/2007**

Sri **Shambhoo Saran Gupta**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

**No. 12 / DR(S)/2007**

Sri **Dinesh Kumar Gupta**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Rahul Misra.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Deoria in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 13 / DR(S)/2007**

Sri **Rahul Misra**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

**No. 14 / DR(S)/2007**

Pursuant to Government Office Memorandum No. 8329/ II-4-06-3 (5)/ 91 T.C.-1 dated 8.1.2007 Sri **Tanveer Ahmad Siddiqui**, Additional District & Sessions Judge, Deoria be appointed/ posted as Member Secretary, U.P. State Legal Services Authority, Lucknow.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 13 / DR (S)/ 2007, Dated: Allahabad: January 12, 2007.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Tanveer Ahmad Siddiqui, Additional District & Sessions Judge, Deoria.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The posting of Additional District & Sessions Judge as District & Sessions Judges will be subject to the decision in C.M.W.P. No. 52197 of 2005-Lalta Prasad & others Vs. State of U.P. pending in this Court.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin.C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR (SERVICES)**